

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 111 OF 2017 IN APPEAL NO. 253 OF 2015 &
IA NO. 111 OF 2017 &
IA NO. 110 OF 2017 IN APPEAL NO. 47 OF 2016**

Dated: 14th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Power Grid Corporation of India Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-11 to R-13

ORDER

List these matters for directions on **20.02.2017 at 2:30 p.m.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**